

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 29th October, 2024

NO. HC.VII-11/2024/ 10715 /A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officers** and **Systems Officers** as **Resource Persons** to conduct various ECT Training Programmes for the State of **Nagaland**:

Date	Resource Persons	Code of the Programme	Place of Training
02.11.2024	Shri Mahbub Ali Ahmed, Systems Officer, Morigaon	ECT_7_2024 & ECT_12_2024	Dimapur
22.11.2024	Shri Mrinal Kanti Das Systems Officer, Goalpara	ECT_8_2024	Kohima
23.11.2024		ECT_9_2024	
24.01.2025	1. Shri Satyajit Karmakar, Chief Judicial Magistrate, Udalguri 2. Shri Mrinal Kanti Das Systems Officer, Goalpara	ECT_13_2024 & ECT_16_2024	Kohima

By Order,
Sd/- **S.Dhar**
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/ 10716 /A, Dated: 29.10.2024

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Judicial Officers/Resource Persons are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
(He/She is requested to inform all Concerned of his/her State about this notification) .
7. The District & Sessions Judge,
Goalpara/Morigaon/Udalguri
(He/She is requested to inform nominated Resource Persons about the Notification) .
8. The Principal District & Sessions Judge,
Dimapur/Kohima.
9. Shri Statyajit Karmakar, Chief Judicial Magistrate, Udalguri.
10. Shri Mahbub Ali Ahmed, Systems Officer, Morigaon.
11. Shri Mrinal Kanti Das, Systems Officer, Goalpara
12. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).
13. The Administrative Officer, Judicial Academy, Assam with a request to **place the Notification before the Hon'ble Director, Judicial Academy.**
14. The System Officers/System Assistants of district Court of Assam.
15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)